

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7385
ANSWERED ON:15.05.2002
NATIONAL HIGHWAY NO. 215
ANANTA NAYAK

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the reasons as to why the development and improvement works are not taken up on National Highway No.215 so far despite the fact that Rs. 9.7 crores have been sanctioned;
- (b) in what specific work the fund has been spent;
- (c) whether any utilisation certificate has been submitted since the beginning of the work related to NH No.-215 has under taken;
- (d) if so, the total fund released for that NH, and actual amount spent till date; and
- (e) the step taken to utilise the fund sanctioned by the Centre on the development and improvement of National Highway No.215?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJOR GENERAL (F B.C.KHANDUR)]

- (a) 5 nos of works amounting to Rs 15.96 crore have been sanctioned on National Highway No 215.
- (b) to (d) Details of sanction, expenditure and progress on sanctioned works on National Highway No 215 are given in the Annex.
- (e) Quarterly work-wise review is carried out by the Ministry.
- ANNEX REFERED TO IN REPLY TO PART (b) TO (d) LOK-SABHA UNSTARRED QUESTION NO 7385, BY SHRI ANANTA NAYAK M.P. REGARDING NATIONAL HIGHWAY NO. 215 TO BE ANSWERED ON 15TH MAY, 2002

Statement showing sanctions, allotment and expenditure on NH 215, (Amount in Rs.in lakh)

SL. NO.	Name of work	Sanctioned Cost	Allotment	Expenditure	Status of work
1	Impr.Of Riding Quality in Km. 0/0 to 9/7	306.88	306.88	306.88	Nearing Completion
2	Impr.Of Riding Quality in Km. 121/0 to 130/0	286.51	286.51	286.51	Work Completed
3	Paved Shoulders in Km.178/0 to 181/0 & 183/3 to 184/0	137.30	10.56	0.56	Work in Progress
4	Wideening & Strengthening in Km.24 to 34	452.03	-	-	Tender under Process
5	Wideening & Strengthening in Km.70 to 80	413.14	-	-	Tender Under Process
TOTAL		1595.86	603.95	603.95	